

DIVISION BENCH  
COURT - I

O-216

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/295(KB)2023  
IA(COMPANIES.ACT)/26(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>TH</sup> MAY 2024**

IN THE MATTER OF	ATUL GUPTA VS GALLERIA OWNERS ASSOCIATION
UNDER SECTION	SEC. 97(1) RULE 11 OF NCLT

**Appearance via video conference/physically**

Mr. Rupak Ghosh, Adv. ] For the Petitioner

Mr. S. Sarkar, Adv.

Mr. Avishek Guha, Adv.

Ms. Arunika Dutta, Adv.

Mr. Kaustav De Sarkar, Adv.

Mr. Nirmalya Dasgupta, Adv. ] For Respondent No.1

Ms. Sonali Mukhopadhyay, Adv.

Mr. Ajit Kr. Choubey, Adv. ] For the Respondents

Mr. Rahul Kinkar Pandey, Adv.

Mr. V. Choubey, Adv.

Mr. Harshit Jaiswal, Adv.

Mr. Islam, Adv.

Mr. Debojit Belel, Adv.

**ORDER**

1. Ld. Counsel for the parties present.
2. Post this matter along with IA/76/2024 on **07.05.2024**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**